

**Recognition of R.D.S.O. Karmchhari  
Sangh**

2683. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) what are the rules for recognition of the Trade Unions in Indian Railways and where they have been laid down;

(b) whether the application of R.D.S.O. Karmchhari Sangh for recognition was considered while granting recognition to other Staff Associations; and

(c) if so, the reasons for not granting recognition to this only registered trade union there?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) A statement giving broad guidelines subject to which General Managers of the Railways grant recognition to a union depending on the need for a recognised union is attached. This has been furnished to the Lok Sabha in reply to the questions in the past.

(b) and (c). The R.D.S.O. being an attached office of the Ministry of Railways, recognition has been accorded to two Staff Associations

in RDSO on the pattern that is obtaining in the Ministry of Railways.

Immediately after recognition was accorded to the two Staff Associations, the question of grant of recognition to RDSO Karmchhari Sangh was also considered, but it was not agreed to. R.D.S.O. being an attached office the question of according recognition to a trade union organisation does not arise. The two recognised Associations whose membership is open to all Class III and Class IV staff of the R.D.S.O. were considered to be adequate in the matter of representation of staff grievances and to obtain their redressal.

**Grants given to States for promotion  
of Family Welfare Programme**

2684. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details regarding the grants given to the State Governments for the promotion of family welfare programmes during 1980-81?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): A statement showing the details of grants-in-aid sanctioned to the State Governments for promotion of Family Welfare Programme during 1980-81 is enclosed.

## Statement

Details of Assistance provided to State Governments for promotion of Family Welfare Programme during 1980-81.

(Rs. in lakhs)

Sl. No.	State	Grants in cash	Value of supplies in kind	Arrear payment
1.	Andhra Pradesh	1021.44	44.03	—
2.	Assam	160.46	12.73	—
3.	Bihar	788.48	37.92	—
4.	Gujarat	743.45	63.50	—
5.	Haryana	226.20	28.50	—
6.	Himachal Pradesh	112.51	10.41	—
7.	Jammu & Kashmir	94.98	9.33	—
8.	Karnataka	571.77	55.78	286.16
9.	Kerala	449.35	13.49	—
10.	Madhya Pradesh	768.85	37.45	—
11.	Maharashtra	1038.36	84.26	—
12.	Manipur	44.55	1.09	—
13.	Meghalaya	17.19	0.75	—
14.	Nagaland	4.89	1.88	—
15.	Orissa	557.11	28.00	—
16.	Punjab	236.95	40.52	—
17.	Rajasthan	545.35	36.26	—
18.	Sikkim	9.47	0.87	—
19.	Tamil Nadu	772.67	39.49	—
20.	Tripura	20.96	1.57	—
21.	Uttar Pradesh	1442.46	107.06	—
22.	West Bengal	734.69	44.31	—
Total:		10389.14	699.70	286.16

## Survey of New Moore Island

2685. SHRI MUKUNDA MANDAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) when was the first survey work in the Moore Island initiated by the Government ;

(b) whether the survey of the Moore Island has been completed ;

(c) if so, whether a copy of the report has been laid on the Table of the House ; and

(d) action taken in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS : (SHRI P. V. NARASIMHA RAO) : (a) The first detailed survey of New Moore Island was carried out by the Naval Hydrographic Office from 24th to 27th March 1975.

(b) Yes, Sir.

The latest survey was completed on the 12th June, 1981.

(c) and (d). Survey reports normally contain classified material. As such it would not be possible to place them on the Table of the House. Material from these reports is used to prepare maps and charts which are public documents and readily available from the usual sources.